

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1170**

TO BE ANSWERED ON THE 08TH DECEMBER, 2021/ AGRAHAYANA 17, 1943 (SAKA)

INVESTMENT IN JAMMU KASHMIR

1170 # SHRI NARAIN DASS GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been investment of Indian and foreign capital after the abrogation of Article 370 from Jammu, Kashmir and Ladakh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The Government has notified the New Central Sector Scheme for Industrial Development of Union Territory of Jammu & Kashmir (J&K) on 19/02/2021 to attract capital investments in J&K. This has been supplemented by the J&K Industrial Policy, J&K Private Industrial Estate Development Policy and J&K Industrial Land Allotment Policy. These steps have generated a good response and the Government of Jammu & Kashmir has reported receiving proposals for investments worth approximately Rs.31,000 crore so far.
